

RAJKAMAL SYNTHETICS LIMITED

CIN: L17111MH1981PLC024344

Registered Office: 401, Diamond Plaza, 4th Floor, 391, Dr. D.B.Road, Mumbai-400004, Maharashtra, India.

Tel No.: 022-23889452; Fax No.: 022-23805870; Email Id: ashok@seantometal.com

Open Offer ("Offer") for acquisition of upto 16,90,000 (Sixteen Lacs Ninety Thousand) equity shares of ₹ 10 each representing 26% of the total Paid-up Equity Share Capital/Voting Capital, from the equity shareholders of Rajkamal Synthetics Limited ("RSL" / "Target Company"), by Mr. Ankur Ajmera, Mr. Abhishek Somani, Mr. Ravi Birla and Mr. Kamal Kishore Somani (hereinafter collectively referred to as "Acquirers") under the provision of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto ("SEBI (SAST)Regulations").

This Post Offer Advertisement is being issued by **Hem Securities Limited**, ("Manager to the Offer"), for and on behalf of Mr. Ankur Ajmera, Mr. Abhishek Somani, Mr. Ravi Birla and Mr. Kamal Kishore Somani ("the Acquirer") pursuant to Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations 2011 in respect of the Open Offer to acquire shares of the Rajkamal Synthetics Limited. The Detailed Public Statement ("DPS") and Offer Opening Public Announcement ("OOPA") with respect to the aforementioned offer made by the Acquirer had appeared in i) Financial Express (English) (all editions), (ii) Jansatta (Hindi) (all editions), and (iii) Lakshadweep (Marathi) (all editions) which appeared on Wednesday, January 04, 2017 and Tuesday, May 23, 2017 respectively.

1. Name of the Target Company : Rajkamal Synthetics Limited
2. Name of the Acquirer(s) and PAC : Mr. Ankur Ajmera,
Mr. Abhishek Somani,
Mr. Ravi Birla and
Mr. Kamal Kishore Somani
3. Name of the Manager to the Offer : Hem Securities Limited
4. Name of the Registrar to the Offer : Satellite Corporate Services Private Limited
5. Offer Details :
 - a. Date of Opening of the Offer : Wednesday, May 24, 2017
 - b. Date of Closure of the Offer : Tuesday, June 06, 2017
6. Date of Payment of Consideration : Tuesday, June 20, 2017
7. Details of Acquisition :

Sr. No.	Particulars	Proposed in the Offer Document	Actuals
7.1	Offer Price	₹ 10.45	₹10.45
7.2	Aggregate number of shares tendered	16,90,000*	2,150
7.3	Aggregate number of shares accepted	16,90,000*	2,150
7.4	Size of the Offer (Number of shares multiplied by Offer Price per share)	₹ 1,76,60,500*	22,468
7.5	Shareholding of the Acquirers along with other deemed PACs before Agreements / Public Announcement (No. & %)		
	• Number	10,02,362	10,02,362
	• % of Fully Diluted Equity Share Capital	15.42	15.42
7.6	Shares Acquired by way of Agreements		
	• Number	7,29,200	7,29,200
	• % of Fully Diluted Equity Share Capital	11.22	11.22
7.7	Shares Acquired by way of Open Offer		
	• Number	16,90,000	2,150
	• % of Fully Diluted Equity Share Capital	26	0.03
7.8	Shares acquired after Detailed Public Statement		
	• Number of shares acquired	Nil	Nil
	• Price of the shares acquired	Nil	Nil
	• % of the shares acquired	Nil	Nil
7.9	Post offer shareholding of Acquirer along with other deemed PACs		
	• Number	34,21,562	17,33,712
	• % of Fully Diluted Equity Share Capital	52.64	26.67
7.10	Pre offer shareholding of the Public		
	• Number	47,68,438	47,68,438
	• % of Fully Diluted Equity Share Capital	73.36	73.36
	Post offer shareholding of the Public		
	• Number	30,78,438	47,66,288
	• % of Fully Diluted Equity Share Capital	47.36	73.33

*Assuming full acceptance in the Offer

8. The Acquirers severally and jointly accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.
9. A copy of this Post Offer Advertisement will be available on the websites of SEBI (www.sebi.gov.in), BSE Limited and registered office of the Target Company.

Capitalized terms used but not defined in this advertisement shall have the meanings assigned to such terms in the PA and / or DPS and/or Letter of Offer.

ISSUED BY MANAGER TO THE OFFER

For and on behalf of the Acquirers Mr. Ankur Ajmera, Mr. Abhishek Somani, Mr. Ravi Birla, and Mr. Kamal Kishore Somani

**Hem Securities Ltd.**

14/15, Khatau Bldg., 1st Floor, 40, Bank Street, Fort, Mumbai-01.

Tel No.: 022 49060000; Fax No.: 022 22625991

Email: ib@hemsecurities.com; Contact Person: Mr. Anil Bhargava; SEBI Registration No.: INM000010981

Place: Mumbai

Date: Monday, June 19, 2017